

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.11.2020 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

## For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Anr.	Ankit Mangla	Sunil Prakash Vatsala Kak-R1 Sharma-R2

## For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 349 of 2020	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr.  <b>With</b>	Shruti Munjal	Sripriya Kumar-IRP Vijaya Kumar-R1 Gautam Shivshankar-R2
3.	Comp. App. (AT) (Ins) No. 765 of 2020	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	Vijaykumar Sripriya Kumar-IRP
4.	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	Kunal Kher-R1 Kunal Kohli-R2
5.	Comp. App. (AT) (Ins) No. 623 of 2020	Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr.	Keith Varghee	Richa Sandilya-R1
6.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	
7.	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	
8.	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta

<b>9.</b>	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta
<b>10.</b>	Comp. App. (AT) No. 117 of 2020	Registrar of Companies Vs. Nandal Finance and Leasing Pvt. Ltd.	Kamal Kant Jha	Arun Saxena

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Sameer Agarwal-R1 Kailash T. Shah-R2 & R3
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>12.</b>	Comp. App. (AT) No. 182 of 2019  <b>Part Heard</b>	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan & Ors.  <b>With</b>	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
<b>13.</b>	Comp. App. (AT) No. 220 of 2019  <b>Part Heard</b>	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2

**Copy to: -**

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- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**